



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
AT JAIPUR**

(1) D.B. Civil Writ Petition No. 8849/2025
URN: CW / 20254U / 2025

(THROUGH VIDEO CONFERENCING)

Suo Moto - In Re - In The Matter Of Grievance Of The Girls
Staying In Balika Grah

-----Petitioner

Versus

Union Of India

-----Respondent

(ALONG WITH CONNECTED LIST AT JODHPUR)

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
AT JODHPUR**

(2.) D.B. Civil Writ Petition No. 7626/2025
CNR: RJHC010338652025
URN: CW / 13074U / 2025

In Re- Monitoring Of The Shelter Home/nari Niketan

-----Petitioner

Versus

The State Of Rajasthan

-----Respondent

Connected With

(3) D.B. Habeas Corpus Petition No. 39/2019
CNR: RJHC010122802019
URN: HC / 81U / 2019

Sangeeta

-----Petitioner

Versus

State Of Rajasthan

-----Respondent

For Petitioner(s)	:	Ms. Anita Rajpurohit (Amicus Curiae) Ms. Priyanka Borana Mr. Rachit Somani Adv with Ms. Vidhi Mitruka
For Respondent(s)	:	Mr. Bharat Vyas, ASG Sr. Adv through VC assisted by Mr. Rakesh Choudhary and Ms. Divya Modi (through VC) Mr. Abhishek Sharma with Ms. Pooja Sharma, AAAG Mr. Sandeep Kumar Sharma, Dy.G.C. (through VC)



Dr. Praveen Khandelwal, AAG with Mr.
Piyush Bhandari
Mr. Sunil Dat Chawariya
Mr. Kartik Jain, AGC

Dr. Jaikishan Meena, Assistant
Director, Child Rights Department,
Jaipur
Ms. Pinky Godwal, Superintendent,
Nari Niketan (Women's Shelter),
Ajmer
Smt. Anshul Mehendiratta,
Superintendent, Nari Niketan
(Women's Shelter), Kota
Ms. Nikki Nagar, Superintendent,
Nari Niketan (Women's Shelter),
Bharatpur
Smt. Rupa Verma, Superintendent,
Nari Niketan (State Women's
Shelter), Jaipur
Smt. Rekha Rathore, Superintendent,
Nari Niketan (Women's Shelter),
Jodhpur
Ms. Sharda Choudhary,
Superintendent, Nari Niketan
(Women's Shelter), Bikaner
Ms. Preeti Jain, Superintendent, Nari
Niketan (Women's Shelter), Udaipur
Smt. Rukmani Gadwal,
Superintendent, Rakjiya Child
Observation Home & Observation
Home (Home Department), Sikar
Shri Hemaram Jat, Superintendent
Rajkiya (Government) Observation
Home, Jaisalmer
Shri Bhajanlal Bishnoi,
Superintendent Rajkiya (Government)
Observation Home, Jodhpur
Mr. Jagdish, Superintendent,
Government Observations and
Children's Home, Nagaur
Mr. Rajesh Kumar Meena,
Superintendent, Government
Observations and Children's Home,
Baran
Mr. Logarlal Meena, Superintendent,
Government Observations and
Children's Home, Pratapgarh
Mr. Nanulal Roat, Superintendent,
Government Observations and
Children's Home, Banswara
Mr. Murarilal Meena, Superintendent,





Government Observations and
Children's Home, Dholpur

Mr. Abhishek Gujarati,
Superintendent, Government
Observations and Children's Home,
Ajmer

Ms. Disha Bhargava, Superintendent,
Government Observations and
Children's Home, Udaipur

Mr. C.P. Jeengar, Superintendent,
Government Observations and
Children's Home, Chittorgarh

Mr. Shravan, Care taker(CT), Barmer

Mr. Dharm Raj Pratihar, DCPU,
Bhilwara, Assistant Director

Mr. Naval Khan DCPU Tonk, Assistant
Director

Mr. Prema Ram DCPU HMH
(Hanumangarh), (Assistant Director),
Hanumangarh

Mr. Kalpit Sharma, DCPU, Dungarpur,
AD (Assistant Director)

Mr. Ravindra Kumar, DCPU Jhalawar,
Superintendent

Mr. Ashish Bansal, DCPU, Karauli,
Superintendent

Mr. Amit Awasthi, BPR, Bharatpur, AD
(Assistant Director)

Mr. Sanjay Verma, DCPU, Alwar,
Superintendent, Alwar

Mr. Rajesh Kumar, DCPU, Churu,
Superintendent, Churu

Mr. Ankit Kumar, DCPU, Jhunjhunu,
Superintendent

Mr. Bhanwar Singh, DCPU, Sirohi,
Superintendent

Ms. Bhumika Sharma, DCPU, Bikaner,
Superintendent

Ms. Maur Kanwar, DCPU, Jalore,
Superintendent

Ms. Lalita Khinchi, DCPU, Jaipur
(Balika Grih), Superintendent

Mr. Narendra Singh, DCPU Dausa
(Obs. Home), Superintendent

Mr. Deependra Shekhawat, DCPU,
Rajsamand, AD/Superintendent

Mr. Vimlesh Kumar, Observation
Home, Sawai Madhopur,
Superintendent

Mr. Madho Singh, Observation Pali,
Superintendent

Mr. Jagdish, Observation Home,





Nagaur, Superintendent
Ms. Renu Khairwa, Observation
Home, Ganganagar, Superintendent
Mr. Ramnarayan, Observation Home,
Bikaner, Superintendent
Mr. Pankaj, Observation Home,
Udaipur, Superintendent
Mr. Manoj Arya, Directorate Child
Right, Jaipur AD (Assistant Director)
Ms. Aditi Maheshwari, Nari Niketan,
Udaipur P.O. (Probation Officer),
Officers present in person



HON'BLE THE ACTING CHIEF JUSTICE SANJEEV PRAKASH SHARMA
HON'BLE MR. JUSTICE SANJEET PUROHIT

Order

14/07/2026

The affidavits filed by the concerned officials are not in accordance with the directions issued by us vide order dated 13.05.2026. The affidavits placed on record are mere cyclostyled documents where signatures have been put by the concerned officers responsible for maintenance of the Nari Niketan / Balika Grah / Bal Griah and Foster Homes.

The Court must be informed of the actual requirements of the Nari Niketan / Balika Grah / Bal Griah and Foster Home in each individual district by the concerned officers who are present today in Court. The Court must also be apprised of the present status, along with photographs, of the respective Nari Niketan/Balika Grah/Bal Griah and Foster Home falling under the responsibility of concerned officers.

List these matters again on 20.07.2026.

(SANJEET PUROHIT),J

(SANJEEV PRAKASH SHARMA),ACJ